

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4611
ANSWERED ON 21/08/2025

TAP WATER CONNECTIONS UNDER JJM IN UTTAR PRADESH

4611. ADV PRIYA SAROJ:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of rural households received functional tap water connections under the Jal Jeevan Mission (JJM) in Uttar Pradesh, district-wise;
- (b) whether the Government has identified any Gram Panchayats in Uttar Pradesh where tap water coverage is below 50 per cent and if so, the details thereof;
- (c) the number of toilets constructed under the Swachh Bharat Mission–Gramin (SBM-G) in Uttar Pradesh since 2022;
- (d) whether any follow-up surveys have been conducted in this regard and if so, the details thereof;
- (e) whether the Government has received data showing non-functional taps or unusable toilets due to lack of maintenance or water supply and if so, the details thereof; and
- (f) whether the Government proposes to ensure water quality monitoring, especially in arsenic-prone blocks of Eastern Uttar Pradesh and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) and (b) Since August 2019, Government of India in partnership with States/UTs, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country.

At the start of the mission, only 3.23 crore (16.71%) rural households were reported to have tap water connections. With concerted efforts from both Centre and States/UTs under Jal Jeevan Mission (JJM) – Har Ghar Jal around 12.45 crore additional rural households have been reported to have been provided with tap water connections. Thus, as on 19.08.2025, out of 19.36 crore rural households in the country, more than 15.68 crore (81.02%) households are reported to have tap water supply in their homes.

As reported by the State of Uttar Pradesh, out of 2.67 crore rural households in Uttar Pradesh, starting from 5.16 lakh (1.93%) on 15th August 2019, 2.41 crore (90.34%) tap water connections have been provided till 19th August, 2025, out of which 2.36 crore tap connections have been provided under the Jal Jeevan Mission. The district-wise details of tap water connections provided and gram panchayats where tap water coverage are below 50% in Uttar Pradesh under Jal Jeevan Mission are available at

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(c) As per Integrated Management Information System (IMIS) of Swachh Bharat Mission (Grameen), the total number of 37,00,275 Individual Household Latrines (IHHLs) have been constructed from FY 2022-23 to FY 2025-26 (till 19.08.2025) in Uttar Pradesh.

(d) State of Uttar Pradesh has informed that no follow-up survey has been conducted. But as Uttar Pradesh has already been declared ODF in 2018. Now in Phase -II, there is provision made by Department of Drinking Water and Sanitation that any person can apply for IHHL directly on the *sbm.gov.in* website. After due verification regarding eligibility of the beneficiary, incentive is given with the approval of respective District Water and Sanitation Committee.

(e) State of Uttar Pradesh has informed that 1613 old water supply schemes covering 2516 revenue villages which have been transferred to panchayats are not functional due to improper operation & maintenance of the schemes by the Gram Panchayats. Under the new O&M policy, all the schemes have to be operated and maintained by UP Jal Nigam (Rural) through vendors.

Further, as per Swachh Survekshan Grameen (SSG) 2023, 92.3% of toilets are used in Uttar Pradesh.

(f) Under JJM, while planning water supply schemes to provide tap water supply to households, priority is given to habitations affected by chemical contaminants including Arsenic. States/ UTs have been advised to plan and implement piped water supply schemes based on alternative safe water sources for the villages with water quality issues.

As per the Operational Guidelines, States/ UTs can utilize up to 2% of their annual allocation of funds under JJM for Water Quality Monitoring & Surveillance (WQM&S) activities, inter-alia, which includes setting up and strengthening of water quality testing laboratories, procurement of equipment, instruments, chemicals, glassware, consumables, hiring of skilled manpower, surveillance by community using field test kits (FTKs), awareness generation, educational programmes on water quality, accreditation/recognition of laboratories, etc.

To enable States/ UTs to test water samples for water quality, and for sample collection, reporting, monitoring and surveillance of drinking water, an online JJM – Water Quality Management Information System (WQMIS) portal has been developed. The State-wise details of water quality test reported through WQMIS are available in public domain and can be accessed at: <https://ejalshakti.gov.in/WQMIS/Main/report>

In consultation with various stakeholders 'Concise Handbook for Monitoring Water Quality of Piped Drinking Water Supply to Rural Households' has been released in December 2024 for guidance to States/ UT's. The handbook recommended for a comprehensive testing of drinking water samples at various testing points such as source, treatment plant, storage and distribution points, and remedial action wherever necessary to ensure that the drinking water supplied to every household is of prescribed quality including eastern Uttar Pradesh.

Further, State of Uttar Pradesh has informed that UP Jal Nigam (Rural) operates 81 labs (75 district, 5 mobile and 1 state-level) for regular testing chemical and bacterial parameters in all the districts. To ensure water quality, regular test through FTK is being done in every village and the result are being uploaded on WQMIS Portal by FTK trained women.

Under JJM approximately 5,53,645 women (minimum 5 per village) in rural villages have been trained to use Field Testing Kits (FTKs) to monitor water quality by testing water at source and delivery points and public access to labs is enabled for a nominal fee.
